

BY FAX/SPECIAL MESSENGER/SPEED POST**THE GAUHATI HIGH COURT AT GUWAHATI**(HIGH COURT OF ASSAM : NAGALAND : MEGHALAYA : MANIPUR : TRIPURA :
MIZORAM AND ARUNACHAL PRADESH)No.HC.VII-100(Pt-II)/2010/ 9879 /A

From: Shri V.K. Chandak
Joint Registrar (Judl.-I)
Gauhati High Court
Guwahati.

To:

**The Director,
National Judicial Academy,
Bhadbhada Road, Suraj Nagar, P.O. Bhopal-462044
Fax No.0755-2696904.**

Dated, Guwahati, the 23rd December, 2011.

Sub:- Nomination of Judicial Officers for NJA Programme Nos. P-467, P-478, P-479 & P-480.

Ref:- Your letter No. NJA/Reg/Ac. Prog./ 3685 dated 9th September, 2011.

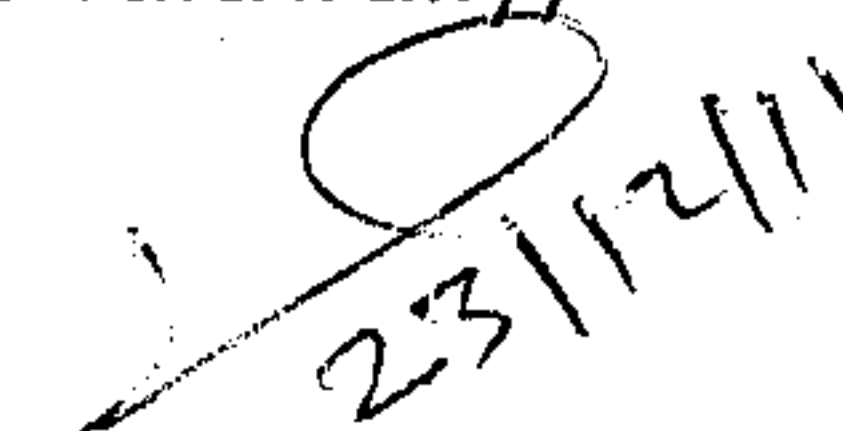
Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the NJA Programmes for the month of January, 2012, in the following manner:-

Sl. No.	Prog. No.	Prog. Date	Prog. Name	Target Group	No. of nominations required to be made	Proposed participants
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	P-467	Jan, 6-8, 2012	Development of Model National Judicial Education Curriculum : Human Rights and Civil Liberties, Gender Justice, Juvenile Justice and Environmental Justice	Directors, Academic and Executive Heads of State Judicial Academies; faculty members of State Judicial Academies; other judges closely associated with State Judicial Academies	1 No.	Shri Robin Phukan, Court Manager, Gauhati High Court, Guwahati.
2.	P-468 to P-477	Jan, 6-8, 2012	National Court Excellence Enhancement Programme (CEEP 21-30)	Not available	Not available	Will be nominated on receipt of requisite information.
3.	P-478	Jan, 13-23, 2012	National Orientation Programme for	Civil Judges (Jr. Divn.) within two years of	3 Nos.	1. Shri Akhtabul Ala, Munsiff No. 2, Cachar, Silchar,

			Civil Judges (Junior Division)	completion of SJA Training (where Judges of this category are not available the junior most Civil Judges may be nominated)		Assam 2. Shri Abhizeet Kashyap, Munsiff No. 2, Sivasagar, Assam 3. Shri Tapan Debbarma, Judicial Magistrate 2 nd Class, Agartala, Dist. -West Tripura
4.	P-479	Jan, 13-16, 2012	National Orientation Programme for newly appointed Additional District Judges	Judges appointed to the DJ / ADJ level within the past three years preferably with at least ten years of service remaining in the judiciary	2 Nos.	1. Mr. Thang Lianmang Guite, Addl. District & Sessions Judge, Aizawl, Mizoram.
5.	P-480	Jan, 20-23, 2012	National Judicial Workshop on Adjudication Management : Adjudication of cases involving Human Rights and Civil Liberties	Judges working in the relevant area.	2 Nos.	1. Shri Dipak Thakuria, Civil Judge & Asstt. Sessions Judge, Golaghat, Assam. 2. Shri Mukul Chetia, Munsiff No. 1, Dibrugarh, Assam.

Yours faithfully,


JOINT REGISTRAR (JUDL.-I)
